

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.90 of 2013

Dated: 2nd May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. Puri Oil Mills Ltd.Appellant (s)

Versus

Haryana Power Purchase Centre & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Sanjay Sen, Sr. Advocate
Mr. Abhay Anand, Advocate
Ms. Bina Gupta, Advocate
Mr. Anurag Sharma, Advocate

Counsel for the Respondent (s): Mr. M.G. Ramchandran (for R-1)
Mr. Raghujeeet Singh Medu

ORDER

Admit. Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 1 & 2. Notice to be issued to the other Respondents returnable on 04.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.07.2013**. In the meantime, Reply be filed by Respondent NOs. 1 & 2 after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

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**(Justice M. Karpaga Vinayagam)
Chairperson**